OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S.No.	Name & Emp. Code of the Official	From	To
1.	Bijender Pal EC: 90549/83383951	Desg: Peon Role: Orderly Posting: Earlier attached with Sh. Dheeraj Mittal, Ld. Addl. Director-II, Delhi Judicial Academy, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dheeraj Mittal, Ld. DJ-04 Distt: North-West Rohini
2.	Dinesh Kumar EC: 55379391	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Harleen Singh, Ld. ASJ (Electricity) Distt: South-West Dwarka	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
3.	Ronit EC: 49712332	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Mayuri Singh, Ld. DJ-03 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Mayuri Singh, Ld. DJ-10 Distt: Central THC
4.	Prakash Chand EC: 61851053 / 90436	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Jiten Mehra, Ld. DJ-10 Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Jiten Mehra, Ld. Addl. Director-II, Delhi Judicial Academy, Dwarka (In diverted capacity)

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The dak work of the Court of Ms. Aradhana, Ld. JMFC (NI Act)-09, Central District, THC, presently assigned to Ms. Roshni, Dak Peon, EC- 13695150 is hereby withdrawn from her and assigned to Ms. Anchal, Dak Peon (EC No. 63442129), Central District, THC, in addition to her existing duties. This arrangement shall come into effect immediately as an interim measure, till further orders.
3. Sh. Ramesh Singh Nainwal, Daftri (EC No. 10472), presently posted in the West District, THC, is hereby transferred to the General Branch, Central, THC with immediate effect.
4. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.
5. All the above-mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

Bkhandnl

(ANJU BAJAJ CHANDNA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

35825-855

No..... ADMIN-III /Central/F.1(3)/P&T/2026 Dated, Delhi the 05 JUN 2026

Copy forwarded for information and necessary action to:-

1. PS Office to the undersigned.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
5. The Dealing Officials, Leave Seat, (Central), Delhi.
6. The Officers concerned.
7. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules for uploading on Layers.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

Bkhandnl

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI